

1	2	3	4	5	6	7	8
13.	Dadra Nagar Haveli . . . . .	0·1	0·3	0·4	0·4	0·1	1·3
14.	Tamilnadu . . . . .	97·4	139·5	111·3	120·0	119·2	134·2
15.	Andhra Pradesh . . . . .	136·5	153·1	140·7	148·6	109·0	144·2
16.	Karnataka . . . . .	70·0	107·4	89·5	85·2	98·0	97·4
17.	Kerala . . . . .	67·5	60·3	70·5	64·6	43·2	39·7
18.	Pondicherry . . . . .	..	0·5	1·5	5·2	3·4	2·5
19.	Andaman & Nicobar . . . . .	..	1·8	2·8	2·0	0·9	3·8
20.	Laccadives . . . . .	0·5	..	..	..	..	1·0
21.	West Bengal . . . . .	111·4	108·9	106·4	113·3	113·7	115·5
22.	Bihar . . . . .	87·4	93·1	105·0	113·3	100·5	117·8
23.	Orissa . . . . .	23·3	27·3	21·5	25·6	33·0	36·4
24.	Assam . . . . .	26·8	39·7	24·8	36·1	16·2	16·6
25.	Meghalaya . . . . .	6·7	4·1	4·1	5·4	3·7	4·6
26.	Arunachal Pradesh . . . . .	0·6	2·2	3·7	0·8	6·8	3·8
27.	Manipur . . . . .	4·0	3·9	1·9	2·4	2·4	4·8
28.	Tripura . . . . .	1·5	1·8	1·6	3·4	2·2	1·6
29.	Mizoram . . . . .	..	2·1	1·9	2·5	1·3	2·6
30.	Nagaland . . . . .	3·6	2·7	4·2	7·3	1·9	4·0
31.	Sikkim . . . . .	5·8	3·3	0·1	3·4	2·5	2·3
<b>TOTAL . . . . .</b>		<b>1395·5</b>	<b>1590·7</b>	<b>1193·4</b>	<b>1588·2</b>	<b>1486·8</b>	<b>1718·6</b>

#### Removal of Synthetic Detergent from Reserved List

1293. SHRI S. M. KRISHNA: Will the Minister of INDUSTRY be pleased to state:

(a) whether any decision has been taken to take-off the synthetic detergent from the reserved list contrary to the earlier decision to reserve its manufacture exclusively for the small sector; and

(b) if so, total fresh capacity licensed and the names of big houses which have been given licences.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The Synthetic Detergent Industry has never been reserved for exclusive development in the small scale sector. The question of its removal from the list of reserved industries, therefore, does not arise.

(b) The total fresh capacity so far approved is 20,000 TPA, out of which a capacity of 10,000 TPA has been approved in respect of M/s. Hindustan Lever Limited, an MKTP/FERA company.

**Manufacture of Synthetic detergent**

1294. SHRI R. L. BHATIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether any fresh capacity for manufacture of synthetic detergents has been recently sanctioned; and

(b) if so, how it has been divided amongst the organised sector companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir.

(b) Additional capacity approved so far is as under:—

Name of Company	Capacity approved	Location
(i) M/s Rajasthan State Industrial Development & Industrial Corporation Ltd.,	10,000 tonnes per annum	Udaipur, Rajasthan.
(ii) M/s Hindustan Lever Ltd. . . . .	10,000 tonnes per annum.	Expansion of existing unit in Jammu

**Defence spares sold to Foreign Countries**

1295. SHRI G. M. BANATWALLA: Will the Minister of DEFENCE be pleased to state:

(a) whether large quantities of defence spares have been sold to foreign parties since past three years;

(b) if so, when the items and quantities sold and the foreign parties to whom sold;

(c) whether Government are aware of foreign newspaper reports that the so-called spares sold by India appeared in Israel and South Africa, countries with which India does not have diplomatic relations;

(d) if so, details of such happenings and enquiries if any, made into it by Government;

(c) whether there is any proposal to sell further spares and armaments;

(f) if so, the nature of items and quantities proposed to be sold; and

(g) precautions taken to avoid these again reaching the said countries?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b) Quantities of defence spares sold during the past 3 years are as under:—

Item	Qty.	Name of the foreign party
1978-79 . . . . .	..	..
1979-80 . . . . .	..	..
1980-81 . . . . . AMX-13 tank spares	811 tonnes	Friendly foreign Government.
1980-81 . . . . . Centurian Tank spares	3000 tonnes	Canadian Public Ltd. Company.